



കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ജനുവരി 16 16th January 2018	നമ്പർ No.	3
		1193 മകരം 2 2nd Makaram 1193		
		1939 ചെറുപുഷം 26 26th Pousha 1939		

PART III

Judicial Department

THE HIGH COURT OF KERALA

NOTIFICATION

No. A1-97175/2017. 18th December 2017.

Sub:—High Court—Christmas Holidays, 2017—nomination of Vacation Judges—Reg.

Ref:—High Court Notification No. D11-89597/2016(1) dated 16-11-2016.

The High Court of Kerala will remain closed for the Christmas Holidays, 2017 from 22-12-2017 to 30-12-2017 (both days inclusive) as already notified. The Vacation Court sitting during the the Christmas Holidays shall be held on 26-12-2017 and 29-12-2017.

Under Section 8 of the Kerala High Court Act, 1958, the Honourable the Acting Chief Justice is pleased to nominate the following Honourable Judges as Vacation Judges for hearing all urgent matters which are required to be immediately or promptly dealt with during the Christmas Holidays:—

- Hon'ble Mr. Justice A. M. Shaffique
- Hon'ble Mr. Justice A. Muhamed Mustaque
- Hon'ble Mr. Justice Anil K. Narendran
- Hon'ble Smt. Justice P. V. Asha

- Hon'ble Mr. Justice Shaji P. Chaly
- Hon'ble Mr. Justice Raja Vijayaraghavan, V.
- Hon'ble Mr. Justice Devan Ramachandran
- Hon'ble Mr. Justice A. M. Babu
- Hon'ble Mr. Justice Ashok Menon
- Hon'ble Mr. Justice R. Narayana Pisharadi

Only really urgent matters including company matters which are required to be immediately or promptly dealt with, will be received in the Registry of the Court during the Christmas Holidays, provided they are accompanied by memo giving reasons for urgent posting.

Matters to be moved before the Vacation Judge/Bench may be filed in the Filing Section of the Registry between 10.15 a. m. and 1.30 p. m. on all days except Sundays and other public holidays. Unless otherwise directed by the Vacation Judge/Bench, no matter shall be sent to the Judge/Bench on the same day of its filing

By order,

VENU KARUNAKARAN,
Registrar (Recruitment & Computerisation)

Kochi-682 031.

(Registrar General in Charge).

പാലാ ജുഡീഷ്യൽ ഒന്നാം ക്ലാസ്സ് മജിസ്ട്രേറ്റ് കോടതി ഓഫീസ്

നോട്ടീസ്

നമ്പർ-3245/2017.

2017 ഡിസംബർ 20.

ഈ കോടതി മുമ്പാകെ ഫയൽ ചെയ്തിട്ടുള്ള ക്രിമിനൽ കേസുകളിൽ ഉൾപ്പെട്ട വിവിധ പോലീസ് സ്റ്റേഷൻ പരിസരത്ത് സൂക്ഷിച്ചുവരുന്ന താഴെ വിവരിക്കുന്ന മോട്ടോർ വാഹനങ്ങൾ തീർപ്പു കൽപ്പിക്കുവാൻ തീരുമാനിച്ചിരിക്കുന്നു. ടി മോട്ടോർ വാഹനങ്ങൾ സംബന്ധിച്ച് ഏതെങ്കിലും തരത്തിലുള്ള അവകാശം ആർക്കെങ്കിലും ഉണ്ടെങ്കിൽ അത് തെളിയിക്കുന്നതിന് ആവശ്യമായ രേഖകൾ സഹിതം ഈ നോട്ടീസ് പരസ്യപ്പെടുത്തി 15 ദിവസത്തിനകം കോടതി മുമ്പാകെ ഹാജരാകേണ്ടതാണെന്ന് ഇതിനാൽ അറിയിക്കുന്നു. അല്ലാത്തപക്ഷം ഇനിയൊരു അറിയിപ്പ് ഇല്ലാതെ ടി വാഹനങ്ങൾ പരസ്യ ലേലം നടത്തി സർക്കാരിലേക്ക് മുതൽക്കൂട്ടുന്നതായിരിക്കും.

പാലാ പോലീസ് സ്റ്റേഷൻ:

Sl. No.	Cr. No.	T. No.	Case No.	വാഹനം സംബന്ധിച്ചുള്ള വിവരം	മതിപ്പു വില
1	353/08	268/08	CC.522/08	KL-356139 Alto Car	20,000
2	20/10	70/10	ST. 1378/10	KBF-4760 Motor Cycle	300
3	1813/12	430/12	CC. 1756/12	KL-052292 Scooter	400
4	535/13	246/13	CC. 1171/13	KL-05F6203 Auto	1,000
5	1169/13	419/13	CC. 1474/13	KL-05F6852 Auto	3,000
6	95/15	56/15	CC. 210/15	KL-03Q1933 Pickup Van	4,000
7	1953/15	579/15	Refer 41/16	KL-35D6883 Car	400

രാമപുരം പോലീസ് സ്റ്റേഷൻ:

Sl. No.	Cr. No.	T. No.	Case No.	വാഹനം സംബന്ധിച്ചുള്ള വിവരം	മതിപ്പു വില
1	186/14	211/14	ST. 1230/14	KL-5-S7687 Motor Cycle	1,200
2	369/16	219/16	ST. 2318/16	KL-17A9534 Motor Cycle	1,200
3	636/16	403/16	ST. 3377/16	KL-7Z8423 Motor Cycle	1,000

Marangattupally Police Station:

Sl. No.	Cr. No.	T. No.	Case No.	വാഹനം സംബന്ധിച്ചുള്ള വിവരം	മതിപ്പു വില
1	21/08	89/08	CC. 241/08	KL-6-2267 Auto	1,000
2	148/13	247/13	ST. 829/13	KL-7BL-6592 Ape Truck	4,000
3	162/14	152/14	ST. 862/14	KL-35 A-4208 Auto	2,800

Kuravilangadu Police Station:

Sl. No.	Cr. No.	T. No.	Case No.	വാഹനം സംബന്ധിച്ചുള്ള വിവരം	മതിപ്പു വില
(1)	(2)	(3)	(4)	(5)	(6)
1	279/10	208/10	ST. 3324/10	KL-5 B9274 Motor Cycle	1,100
2	304/10	300/10	Refer 335/13	KL-7U-797 Motor Cycle	1,100
3	557/10	431/10	CC. 37/11	KL-35803 Motor Cycle	1,400
4	67/11	46/11	ST. 397/11	KL-7 S4168 Motor Cycle	1,100
5	131/11	73/11	ST. 590/11	KL-5 T- 4442 Motor Cycle	1,300

(1)	(2)	(3)	(4)	(5)	(6)
6	255/11	138/11	ST. 396/11	KL-53651 Motor Cycle	1,200
7	568/12	250/12	CC. 877/12	KL-5AG 2816 Motor Cycle	1,200
8	498/12	256/12	Refer 57/13	KL-7F2218 Motor Cycle	800
9	96/13	59/13	CC. 342/13	KL-8AF 3485 Motor Cycle	1,300
10	133/13	274/13	ST. 933/13	KL-5E 9632 Motor Cycle	900
11	461/13	358/13	CC. 1209/13	KL-7AD 5097 Motor Cycle	1,300
12	377/13	402/13	CC. 1394/13	KL-5L49 Motor Cycle	1,000
13	892/13	610/13	CC. 2254/13	KL-5F8626 Motor Cycle	1,300
14	757/13	616/13	ST./2/14	KL-5K7749 Motor Cycle	1,900
15	1030/13	6/14	CC. 15/14	KL-36592 Motor Cycle	1,400
16	207/14	74/14	CC. 477/14	KL-366429 Motor Cycle	2,600
17	629/14	389/14	CC. 1415/15	KL-7AB6827 Motor Cycle	900
18	95/15	60/15	ST. 367/15	KL-5J3626 Auto	3,000
19	106/16	67/16	ST. 625/16	KL-5G3895 Auto	3,100
20	566/16	302/16	ST. 2288/16	KL-5F4381 Motor Cycle	2,100
21	1028/16	508/16	ST. 4069/16	KL-7Z3889 Motor Cycle	1,300
22	1541/16	728/16	ST. 6479/16	KL-7AL 2171 Motor Cycle	2,300

(ഒപ്പ്)

പാലം.

ജുഡീഷ്യൽ ഒന്നാം ക്ലാസ് മജിസ്ട്രേറ്റ്.